

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
**LOK SABHA**

**UNSTARRED QUESTION NO.1034**  
TO BE ANSWERED ON 13.12.2022

**ASSISTANCE UNDER ADIP SCHEME**

1034: DR BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether any proposal is under consideration of the Government to provide aids and appliances to the Divyangjans under Assistance to Disabled Persons for Purchasing/Fitting of Aids and Appliances (ADIP) Scheme in Bhavnagar and Botad districts of Gujarat; and

(b). If so, the time by which the said proposals are likely to be approved along with the details thereof?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) Yes, Sir. A proposal has been received in the Ministry for distribution of aids & assistive devices to the Divyangjan under the Scheme of Assistance to Disabled Persons for Purchasing/Fitting of Aids/Appliances (ADIP) at Bhavnagar and Botad districts under Bhavnagar Parliamentary Constituency, Gujarat.

(b) The camps for distribution of aids and assistive devices under the Scheme on the request of dignitaries are organized through Artificial Limbs Manufacturing Corporation of India (ALIMCO), a Central Public Sector Enterprise under the Ministry after conducting identification/assessment of beneficiaries in the Districts in co-ordination with District Administration on a convenient date decided in consultation with the concerned Hon'ble Member of Parliament. District Collectors of Bhavnagar and Botad districts have been approached to provide earliest dates for conducting assessment camps.

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